

**Sixteenth Loksabha**

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Title: The Minister of Financ, Minister of Corporate Affairs and Minister of Defence laid a Statement Regarding Central Goods And Services Tax (Extension to Jammu and Kashmir) Ordinance , 2017-laid.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Central Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017 (No. 3 of 2017).